

(9)

OA 290/05

03/04/07

Hon. Mr. K.S. Menon, A.M.

As requested by counsel for the applicant,
list the case on ~~03~~ 15th May 2007 for admission.

AM.

(10)

15.5.07

Hon. Mr. Justice Kram Karan, V.C.

List revised. Now appears
for the parties. The OA. is dismissed
for non-appearance of the parties.

V.C.

R